

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4691
ANSWERED ON:22.05.2006
PENDING CASES OF PAYMENT OF P.F
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the total amount of funds deposited in Employees Provident Fund Organization (EPFO) as on date, State-wise;
- (b) whether many cases of payment of Provident Fund are lying pending in the country;
- (c) if so, the number of such cases and the reasons for their non-payment, State-wise; and
- (d) the steps taken by the Government for early disposal of such cases alongwith success achieved?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): Total corpus of the organization under three schemes was Rs. 1,66,106.48 crores as on 31.03.2006 as per Annexure `A`. Since the investment is made by State Bank of India centrally, state-wise details are not maintained.

(b) & (c): Out of total workload of 5154619 claims, only 278619 claims were pending as on 31.03.2006. The details of pending cases are at Annexure `B`.

As per Scheme provisions the claims received complete in all respect are settled within 30 days. The settlement of cases is a continuous process. As there is continuous inflow of fresh claims, certain claims are bound to be pending at any given point of time.

(d): Organization implementing a Modernisation Project `Re-inventing EPF India` which envisages, inter-alia, settlement of cases within 3 days.

Annexure `A` referred to in part (a) of Lok Sabha Unstarred Question No. 4691 for 22.05.2006.

ANNEXURE-A FUND CORPUS

Corpus under different schemes lying invested in securities approved by Central Govt.
(All figures in Crores of Rupees)

As on	31.03.2002	31.03.2003	31.03.2004	31.03.2005	31.03.2006
i) Provident Fund	59,988.44	65,413.73	71,838.60	79,764.48	90,438.36
ii) Pension fund	39,049.81	45,045.21	52,743.87	61,318.23	70,749.13
iii) Employees` Deposit Linked Insurance Scheme	3,124.80	3,485.22	3,904.23	4,375.19	4,918.99
Total	1,02,163.05	1,13,944.16	1,28,486.70	1,45,457.90	1,66,106.48

BREAKUP OF INVESTMENTS IN DIFFERENT SECURITIES
(As on 31.03.2006)

Type of Investment Rs. in Crore

(i)Central Government Securities	27999.06
(ii)State Govt./Govt. Guaranteed Securities	20144.88
(iii)Special Deposit Scheme of Central Govt.	53570.08
(iv)Public Financial Institution	31770.81
(v)Public Account	32621.65
Total	1,66,106.48

Annexure `B` referred to in part (b) & (c) of the Lok Sabha Unstarred Question No.4691 for 220.05.2006.

ANNEXURE-B

Sl. No. Name of Region No. of Pending Claims

1. Andhra Pradesh	Guntur	4061
	Hyderabad	13219
2. Bihar		1581
3. Chattisgarh		2541
4. Delhi	Delhi North	8206
	Delhi South	5693
5. Goa		2328
6. Gujarat	Vadodara	5138
	Ahmedabad	45
7. Himachal Pradesh		337
8. Haryana		16480
9. Jharkhand		2455
10. Karnataka	Mangalore	720
	Bangalore	18821
11. Kerala		116
12. Maharashtra	Thane	0
	Mumbai	113242
	Pune	7461
	Nagpur	4643
13. Madhya Pradesh		5076
14. North Eastern Region		152
15. Orissa		5672
16. Punjab	Chandigarh	6282
	Ludhiana	5679
17. Rajasthan		0
18. Tamil Nadu	Madurai	6144
	Chennai	6341
	Coimbatore	11546
19. Uttar Pradesh		11222
20. Uttaranchal		2788
21. West Bengal	Kolkata	10138
	Jalpaiguri	492

Total 278619